

**CENTRAL ELECTRICITY REGULATORY COMMISSION
(Legal Division)**

Hearing Schedule for the month of November, 2015 (Advance)

Date, Day & Time	Sl. No.	Petition No.	Petitioner	Subject in Brief
2.11.2015 Monday At 10.30 A.M. Miscellaneous Petitions	1.	229/RC/2015	PGCIL	Application preferred under Section 79(1)(c) and 79(1)(k) read along with 79(1)(f) of the Electricity Act, 2003 read with Regulation 21 of the Central Electricity Regulatory Commission (Sharing of Transmission Charges & Losses in Inter State Transmission) Regulations, 2010 along with Regulation 111 (Inherent Powers) and Regulation 115 (Power To Remove Difficulties) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 read with Regulation 2(1) (j) and Regulation 6(1) (d) of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2012.
	2.	I.A. 31/2015 in 55/MP/2015	JITPL	Petition for the relinquishment of the Long Term Open Access under the Bulk Power Transmission Agreement dated 13.5.2010 under Regulation 18 read with Regulation 32 of the Central Electricity Regulatory Commission (Grant of Connectivity, Long Term Access and Medium Term Open Access in Inter-State Transmission and related matters) Regulations, 2009
6.11.2015 Friday At 10.30. A.M. Miscellaneous Petition	1.	154/MP/2015	APL	Petition Under Section 79 (1) (f) of the Electricity Act,2003 seeking adjudication of dispute between Adani Power limited and Gujarat Urja Vikas Nigam Limited regarding the payment for electricity supplied by Adani Power Limited prior to Scheduled Commercial Operation date. <i>(On Admission)</i>
	2.	112/MP/2015	GMRKEL	Petition for statutory framework governing procurement of power through competitive bidding and Article 10 of the Power purchase Agreements dated 09.11.2011 executed between GMR kamalanga Energy limited and Bihar State power holding Company Limited for compensation due to Changes in law impacting revenues and costs during the operating period. <i>(On Admission)</i>
	3.	223/MP/2015	TPDDL	Petition regarding termination of PPA's due to high average power purchase cost of NTPC, NHPC and THDC plants , seeking surrender of power allocation from the stations. <i>(On Admission)</i> .
	4.	182/MP/2015	TPDDL	Petition seeking termination of PPA for NTPC plants regulated by the Commission due to unexplained delay, uneconomic, unviable and imprudent PPA's <i>(On Admission)</i>
	5.	222/MP/2015	POSOCO	Petition under Regulation 24 read with regulation 111 of CERC (C&B) (Amendment) Regulation 2009 and Regulation 35 of (Power to Relax) and Regulation No.36 (Removal of Difficulty) of RLDC fees and Charges Regulation-2015 <i>(On admission)</i>
	6.	136/SM/2013	Suo-Moto	Default in opening of letter of Credit in accordance with CERC (Unscheduled Interchange Charges and elated maters) Regulations,2009
	7.	228/MP/2015	PGCIL	Petition for Grant of Regulatory approval for execution of the Transmission System associated with 750 MW Ultra mega Solar Power Project in Rewa, Madhya Pradesh.

	8.	130/MP/2015	GRIDCO	Petition for implementation/enforcement of the provisions of the CERC (Terms & Conditions of Tariff) Regulations, 2014 regarding declaration of Commercial Operation Date in respect of Unit-IV of Barh Super Thermal Power Station Stage-II (660 MW) and for consequential directions.
	9.	8/SM/2015	Suo-Moto	Petition for Non-Compliance of regulation 5.2. (o) of the CERC (Indian Electricity Grid Code) Regulation, 2010
16.11.2015 Monday At 10.30 A.M. Transmission Tariff	1.	508/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for LILLO of 400 KV Bongaigaon-Malda transmission line at Siliguri and sub-station at Siliguri(New) in ER.
	2.	224/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Rangita transmission System in ER.
	3.	429/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for Spare Converter transformer at Rihand DOCO 01.12.2011) for Rihand-Dadri HVDC Bipole Terminal in NR.
	4.	169/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for transmission System associated with Kopili Hydroelectric Stage-I Extension Project (2X50MW) in NR.
	5.	133/TT/2015	PGCIL	Petition for determination of (i) Truing up Transmission tariff for 2009-14 tariff block and (ii) Transmission tariff for 2014-19 tariff block for Rihand transmission System (DOCO 01.04.1992) in NR.
	6.	446/TT/2014	PGCIL	Approval for determination of truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Stage-I Combined Assets (Notional DOCO: 01.10.2013): consisting of 9a) 400 KV Meerut-mandola Ckt-I along with associated bays at Meerut and mandola Substation (DOCO: 01.10.2013) 9b) 400 KV Meerut-Mandola Ckt-II along with associated bays at Meerut and Mandola Sub-stations (DOCO: 01.04.2003) (c) ICT_II along with associated bays at meerut Sub-station (DOCO: 01.04.2003), (d) ICT_III along with associated bays Meerut sub-station (DOCO: 01.07.2003) and Stage-II Combined Assets (Notional DOCO: 01.02.2007): consisting of (e) ICT-I along with associated bays at Meerut Sub-station (DOCO: 01.08.2005), 9f) 800 KV Tehri- meerut Ckt_I along with associated bays (DOCO: 01.04.2006), (g) 800KV Tehri-Meerut Ckt-II and 400 KV S/C meerut-Muzaffarpur transmission line (DOCO: 01.06.2006) and (h) ICT at Muzaffarnagar along with on No 400 KV and on No 220 KV bay
	7.	368/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for Combined elements of (a) 80MVAR bus reactor along with Nellore 400 KV bay extension; 9b) 315 MVA ICT with Cuddapah 400 KV bay extension; © 315 MVA ICT with Gooty extension and IInd 3X167 MVA auto transformer at kolar and switching arrangement for reactor at Somanahalli; 9d) 315 MVA ICT with Gazuwaka sub-station bay extension; and (f) 315 MVA ICT with Khammam sub-station bay extension under System Strengthening Scheme V in Southern Region.
	8.	367/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for Combined elements of (i) LILLO of both circuit of 400KV D?C Gazuwaka-Vijayawada line at vemagiri (DOCO:-01.04.2008) and (9ii) Extension of 400/220 KV substation at Vijayawada 9DOCO:-01.04.2008) under System Strengthening-VI of Southern Region Grid in Southern.CO: 01.02.2008)
	9.	248/TT/2013	PGCIL	Approval of transmission tariff of 765 KV, 3X110 MVAR Bus Reactor along with associated bays at sasaram S/s (DOCO: 01.03.2013) under Common Scheme for 765 KV Pooling Stations

				and Network for NR, Import by NR from ER and from NER/SR/WR via ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via ER in Eastern Region for tariff block 2009-14.
10.	106/TT/2014	PGCIL	Approval for determination of transmission Tariff of Asset 1: 400 KV D/C (Quad) Ranchi (New)-Ranchi(old)I CKT I Transmission line and associated 400 KV line bays at Ranchi (New) S/S & Ranchi (old) Sub-station (DOCO: 01.02.2014), Asset 2: 765/415 KV, 3X500 MVA ICT-II at Ranchi alongwith associated bays at 765 KV Ranchi (New) SS (DOCO: 01.02.2014) under Common Scheme for 765 KV Pooling Stations and Network for NR, Import by NR from ER and from NER/SR/WR via ER and Common scheme for network for WR and Import by WR from ER and from NER/SR/WR via in Western region for tariff block 2009-14 period.	
11.	239/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 50 MVA Auto Transformer At Malda Sub-Station in ER.	
12.	214/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 400KV Talcher Transmission System in ER.	
13.	197/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 400 KV Vindhyachal line at Singrauli along with bays at Singrauli end (realignment of Vindhyachal-Kanpur S/C line at Singrauli and Singraluli-Vindhyahal 2nd 400 KV Ckt) and Bus coupler bay at Vindhyachal HVDV under System Strengthening Scheme in Singrauli-Vindhyachal corridor in NR.	
14.	172/TT/204	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for transmission System associated with Loktak HEP in North Eastern Region.	
15.	513/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Singrauli transmission System (DOCO 1982 to 1986) in NR.	
16.	537/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for the transmission system associated with Auraiya gas Power Project (DOCO 1989-91) in NR.	
17.	369/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Combined elements of 9a) Neelamangala-Somanahally 400 KV D/C line along with bays (DOCO: 01.01.2007) and (b) Gooty-Raichur 400 KV D/C transmission line with bays (DOCO: 01.05.2007) under system strengthening -II in SR.	
18.	375/TT/2014	PGCIL	Approval for determination of truing up transmission tariff for 2009-14 tariff block and transmission tariff for 2014-19 tariff block for 400 KV D/C Ramagundam- Bhadravati (Chandrapur) transmission System in Sourthern and Western region (DOCO 01.01.1991).	
19.	531/TT/2014	PGCIL	Petition for determination of transmission tariff of Shifting of 50 MVAR Line Reactor from Rengali to Baripada end under Transmission System Associated with Teesta (Stage V) HEP in ER for 2009-14 and 2014-19.	
20.	34/TT/2014	PGCIL	Determination of Transmission Tariff for Assets I: Balance Portion of 400 KV D/C Jamshedpur- Baripada Transmission Line and associated bays at Jamshedpur (DOCO:01.10.2013), Asset II: 02 nos 400KV Bays at Durgapur S/s (DOCO:01.10.2013), AssetsII: 02 nos 400KV Bays at Durgapur S/s (DOCO: 01.02.2014) under ERSS-1 in ER for tariff block 2009-14 period.	

<p>17.11.2015 Tuesday At 10.30 A.M. Generation Tariff</p>	<p>1. 2. 3. 4. 5. 6. 7. 8. 9.</p>	<p>18/RP/2015 148/GT/2015 224/GT/2015 280/GT/2014 238/GT/2014 233/GT/2014 231/GT/2014 234/G/2014 251/GT/2014</p>	<p>NLC NEEPCO DVC NTPC NHPC NHPC NHPC NHPC NHPC</p>	<p>Petition for the review of order dated 10.7.2015 in Petition No. 197/GT/2013. Petition for approval of tariff of tripura Gas based power plant (101 MW) (herein after referred to as the TGBP of the North Eastern Electric Power Corporaation Limited (hereinafter referred to as NEEPCO) from the period from COD of its gas Turbine Unit (65.42 MW) up to 31.03.2019.</p> <p>Approval of Tariff of Raghunathpur Thermal Power Station Unit No.1 and 2 for the tariff period 2014-2019</p> <p>Petition for determination of tariff of Farakka Super Thermal Power Station, Stage-III (1x500 MW) for the period from 01.04.2014 to 31.03.2019.</p> <p>Approval of Tariff Petition for truing up of AFC for the period 2009-14 & tariff Petition for 2014-19 in respect of Uri-I Power Station.</p> <p>Approval of Tariff Petition for truing up of AFC for the period 2009-14 & tariff Petition for 2014-19 in respect of Chamera-II</p> <p>Approval of tariff Petition for truing up of AFC for the period 2009-14 & tariff petition for 2014-19 in respect of Dulhasti Power Station.</p> <p>Approval of Tariff Petition for truing up of AFC for the period 2009-14 & tariff Petition for 2014-19 in respect of Teesta-V Power Station.</p> <p>Approval of tariff petition for truing up of AFC for the period 2009-14 & tariff Petition for 2014-19 in respect of Sewa-II Power Station.</p>
<p>17.11.2015 Tuesday At 02.30 P.M. Mice Petitions</p>	<p>12. 13.</p>	<p>229/RC/2015 I.A. 31/2015 in 55/MP/2015</p>	<p>PGCIL JITPL</p>	<p>Application preferred under Section 79(1)(c) and 79(1)(k) read along with 79(1)(f) of the Electricity Act, 2003 read with Regulation 21 of the Central Electricity Regulatory Commission (Sharing of Transmission Charges & Losses in Inter State Transmission) Regulations, 2010 along with Regulation 111 (Inherent Powers) and Regulation 115 (Power To Remove Difficulties) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 read with Regulation 2(1) (j) and Regulation 6(1) (d) of the Central Electricity Regulatory Commission (Payment of Fees) Regulations, 2012.</p> <p>Petition for the relinquishment of the Long Term Open Access under the Bulk Power Transmission Agreement dated 13.5.2010 under Regulation 18 read with Regulation 32 of the Central Electricity Regulatory Commission (Grant of Connectivity, Long Term Access and Medium Term Open Access in Inter-State Transmission and related matters) Regulations, 2009</p>
<p>19.11.2015 Thursday At 10.30. A.M. Miscellaneous Petition</p>	<p>1. 2.</p>	<p>21/RP/2015 226/MP/2015</p>	<p>PGCIL TRNEPL</p>	<p>Petition Under Section 194 (1) (f) of the Electricity Act,2003 read with Regulation 103 of the CERC (Conduct of Business) Regulations 1999 for review of order dated 13.8.2015 in petition No. 300/TT/2013.</p> <p>Petition under Section 79 (1) (c) and 79 (1) (k) of the Electricity Act,2003 seeking appropriate directions for operation/revision of the LTA dated 14.9.2010 read with letter dated 27.12.2013 (on</p>

				<i>admission)</i>
	3.	I.A.37/2015 in petition No. 116/MP/2015	EPMPL	Application for extension of time to liquidate the entire outstanding towards UI Charges
	4.	227/MP/2015	NLC	Petition seeking approval for revision of Lignite Transfer Price of NLC Basingsar Mines for the period 29.12.2011 to 31.3.2014 on account of truing up additional Capitalization, O&M, Income Tax and return on Equity (<i>On admission</i>).
	5.	236/MP/2015	KTL	Petition to recover transmission Charges from the date of Completion of first element of the Transmission Project (<i>On admission</i>).
	6.	23/MP/2014	PGCIL	Petition under Regulation 44 "Power to Relax" of the CERC (Terms and Conditions of Tariff) Regulations,2009 and Regulation 24 red with Regulation 111 of CERC (Conduct of Business) regulations 1999, for relaxation of CERC (Terms and Conditions of Tariff) Regulations 2009 (<i>On admission</i>)
	7.	239/MP/2015	APDCL	Petition under Regulation 21 "Power to Remove Difficulties"of the CERC(Sharing of Inter-State Transmission Charges and Losses) Regulation, 2010 in the matter abnormal hike of POC Charges of Assam following the implementation of the recent amendment vide CERC(Sharing of Inter-State Transmission Charges and Losses) (Third Amendment) Regulation, 2015. (<i>On admission</i>).
	8.	218/TL/2015	MTL	Petition under Section 14 red with Section 15 (1) of the Electricity Act, 2003 for grant of transmission license to Maheshwaram Transmission Limited.
	9.	219/ADP/2015	MTL	Application for adoption of Transmission Charges with respect to Transmission system established by Maheshwaram Transmission limited.
	10.	123/MP/2015	WRLDC	Petition for default in payment of U.I. Charges and Deviation Charges in excess of the Schedule and opening letter of Credit towards the non-payment of UI and DSM Charges.
	11.	143/MP/2015 With I.A.No.24/2015	NTPC	Petition for clarification on sharing of capacity charges among beneficiaries of the generating station as per Regulations 30 (4) and 42 of CERC (Terms and conditions of Tariff) Regulations, 2014.
	12.	183/MP/2015	MEPL	Petition Under section 79 (1) (f) of the Electricity Act, 2003 for adjudication of disputes over an increase in tariff sought by the Petitioner for its Power plant selling to AP and Telangana.
	13.	98/MP/2015	JPVL	Petition Under section 79 (1) © of the Electricity Act, 2003 read with Regulations 18 and 32 of the CERC (grant of Connectivity, Long term Access and Medium term Open Access in inter State transmission and related matters) Regulations, 2009 for relinquishment of long term open access from 265.35 MW to 0 MW.
23.11.2015 Monday At 10.30 A.M. Transmission Tariff	1.	405/TT/2014	PGCIL	Determination of Transmission Tariff from DOCO to 31.03.2019 for Vijayawada-Nellore 400 KV D/C line along with the extension of 400/220 KV substation at Vijayawada & Nellore AP and 1X63 MVAR line reactor at both ends of each circuit of Vijayawada-Nellore 400 KV D/C line under Transmission system associated with System strengthening-XVIII in southern regional grid for tariff block 2014-19.
	2.	27/TT/2014	PGCIL	Determination of transmission Tariff from DOCO to 31.03.2014 for A) LILO of N sagar-Gooty 400 KV S/c line at Kurnool (New) substation, (B) Kurnool (New)- Kurnool (APTRANSCO) 400 KV D/C quad line, © Establishment of new 765/400KV substation at Kurnool with 2X1500 MVA transformers (D) Extension of Kurnool (APTRANSCO) substation and (E) 1X240 MVAR bus reactor at Kurnool (new) substation under Transmission system associated with Krishnapatnam part C1 in SR for tariff block 2009-14. Approval for determination of transmission Tariff from 01.04.2014

3.	100/TT/2014	PGCIL	to 31.03.2019 for LILO of 400 KV S/C Bhiwadi- Bassi TL at Kotputli S/s, (B) 315 MVA 400/220KV ICT-I & 2 with 06 Nos 220KV Line Bays at Kotputli S/s under northern Region System Strengthening Scheme XV in Northern Region.
4.	241/TT/2014	PGCIL	Approval for determination of transmission tariff from 01.04.2014 to 31.03.2019 for 125 MVAR Bus reactor at Gorakhpur Extn. under Immediate Evacuation System Associated with Barh-II TPS (1320MW) in NR.
5.	38/TT/2015	PGCIL	Approval of truing up transmission tariff for 2009-14 tariff block and transmission tariff for 2014-19 tariff block for Transmission System associated with TALA HEP East- North Interconnector and Northern Region transmission System, an inter-regional asset between Northern Region (Notion DOCO 01.10.2007) and Eastern Region (Notional DOCO 01.06.2007).
6.	364/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for 400KV D/C Dhauliganga HEP-Bareilly (UPPCL) Transmission Line along with associated bays at Bareilly (UPPCL) (DOCO:01.08.2005) in NR.
7.	35/TT/2015	PGCIL	Approval of truing up transmission tariff for 2009-14 tariff block and transmission tariff for 2014-19 tariff block for Ramagundam STPP including at Khammam in Southern Region (DOCO 01.04.1992)
8.	488/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for tariff block for (a) 400 KV Ramagundam- Hyderabad D/C transmission line ; (b) 400 KV S/C Gooty-Neelmangala transmission line; (c) 400 KV Hyderabad- Kurnool-Gooty transmission line and (d) 400 KV S/C Khammam- Nagarjunasagar transmission line along with associated bays and equipment (Notional DOCO 01.05.2005) under Ramagundam Stage-III Transmission System in SR.
9.	560/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Kahalgaoon Stage-II, Phase-I Transmission system in Eastern, Northern Region & inter-regional link between Northern & Western Region.
10.	485/TT/2014	PGCIL	Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for tariff block for combined asset of System Strengthening Scheme for Eastern Region (ERSS)(Formerly part of Tala Supplementary Scheme) in ER.
11.	102/TT/2014	PGCIL	Approval for determination of transmission Tariff from DOCO to 31.03.2019 for LILO of existing Kolar- Sriperumbudur 400 KV S/C line at Thiruvalem along with the associated bays under System Strengthening-XIX in Southern Region in SR for tariff block
12.	161/TT/2015	PGCIL	Petition for approval for determination of transmission Tariff from DOCO to 31.03.2019 for (A) Kurnool-Raichur 2nd 765 KV S/C line (B) Extension of Kurnool 765/400 KV Substation (C) Extension of raichur 765/400 KV substation under Common System associated with ISGS projects in Krishnapatnam area of Andhra Pradesh for tariff block 2014-19 period in SR.
13.	411/TT/2014	PGCIL	Approval for determination of transmission Tariff from DOCO(01.04.2014) to 31.03.2019 for LILO of Ist Ckt of 400 KV D/C Parbati-II-Koldam Transmission Line at Parbati Pooling Station (Banala) under Transmission System associated with Parbati-III HEP in Northern Region for tariff block 2014-19..
14.	78/TT/2015	PGCIL	Petition for determination of tariff at Gorakhpur Ext and (B) 80 MVAR line reactor of Barh-II (charged and bus reactor) at Gorakhpur Extn under BARH-TPS-II in NR.
15.	203/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff

				<p>block for 400 KV D/C Kota-Metra transmission line (Ckt-I and II) along with associated bays under system strengthening in South west part of Northern Grid (Part-A) Transmission System (DOCO: 01.02.2009) in NR.</p> <p>Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for Combined Elements of a) 220 KV D/C RAPP-B Chittorgarh Transmission Line b) 220KV S/C RAPP-B Udaipur Transmission Line alongwith associated bays at Udaipur end LILO of 220KV D/C RAPP-KOTA Line at RAPP_B including PLCC System C) 220KV S/C RAPP-B_Anta transmission Line with associated Bays at Anta End for transmission System Associated with RAPP-B Project (Notional DOCO 01.08.2000) in NR.</p>
	16.	359/TT/2014	PGCIL	
	17.	509/TT/2014	PGCIL	<p>Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for 500 MW HVDC back to back station at Gazuwaka (Asset-I), Vijayawada- Gazuwaka 400 KV D/C Line & 50% FSC jeypore-GaZuwaka 400 KV D/C T/L at Jeypore (Asset-II) and (a) 40% FSC on Rengali-Indravati 400 KV S/C T/L & (b) 40% FSC on Meramundali-jeypore 400 KV S/C T/L at Jeypore (Asset-III) under Augmentation of capacity of Gazuwaka HVDC back to back project (500MW) in Southern Region and ER.</p>
	18.	9/TT/2015	PGCIL	<p>Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 tariff block for Transmission System associated with 400 KV Central Transmission Project-I (DOCO 01.04.1992) in SR.</p>
	19.	433/TT/2014	PGCIL	<p>Petition for determination of Truing up Transmission Tariff for 2009-14 and Transmission Tariff for 2014-19 for 2nd 400 KV D/C Kahalgaon- Biharsharif transmission Line in ER.</p>
	20.	173/TT/2014	PGCIL	<p>Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for LILO of 1st Ckt (Asset-I) and 2nd Ckt (Asset-II) of Patratu-Hatia Chandil 220KV D/C line at Ranchi Sub-Station (Notional DOCO-01.09.2007) associated with 220KV Interconnection with Jharkhand State Electricity Board (JSEB) system at Ranchi Sub-Station in ER.</p>
24.11.2015 Tuesday at 10 30 A.M. Transmission tariff	1.	213/TT/2015	NETCL	<p>Determination of Transmission Tariff with effect from Commercial Operation dates of Assets viz 01-09-2012 to 22-02-2015 under the applicable Provisions of the CERC(Terms and Conditions of Tariff) Regulations 2014-2019 Asset-I Palantan-Silchar Twin Moose Conductor Transmission line. Assets-II Silchar-Byrnihat Assest-III Byrnihat-Bongaigoan Asset-IV Silchar-Azara Asset-V Azar-Bongaigaon.</p>
	2.	188/MP/2014	PGCIL	<p>Petition Under regulation 24,111 and 113 of the CERC (Conduct of Business) Regulations, 1999 and Regulation -54 (Power to Relax) & Regulation -55 (Power to Remove Difficulty) of CERC (Terms and Conditions of Tariff) Regulations,2014 for recovery of cost for the assets of SCADA/EMS system for SLDCs.</p>
	3.	175/TT/2014	PGCIL	<p>Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 400 KV S/C Jameshedpur-Rourkela (CKT II) Transmission Line-Along With Associated Bays in ER.</p>
	4	176/TT/2014	PGCIL	<p>Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Hathidah River Crossing Section of 220 KV D/C Biharshariff- Begusarai Transmission Line in Eastern Region.</p>
	5	182/TT/2014	PGCIL	<p>Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Dehri- Karmanasa Transmission System in ER.</p>
	6.	183/TT/2014	PGCIL	<p>Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 400 KV Biharshariff- Sasaram- Sarnath Transmission</p>

				Lines along with bays etc. under eastern- Northern inter-regional HVDC Transmission System in ER.
	7.	198/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for LILO of Purnia-Dalkola 132KV S/C Line And Extension At Purnia Sub-Station in ER.
	8.	199/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for Bihar Grid Strengthening Scheme in ER.
	9.	200/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for LILO of 400 KV D/C Bonaigaigaon-Malda Line at Purnea & Sub-station at Purnea (New) Region in ER.
	10.	222/TT/2014	PGCIL	Approval for determination of (i) Truing up transmission tariff for 2009-14 tariff block and (ii) transmission tariff for 2014-19 tariff block for 63 MVAR Line Reactor on 400 KV Kolaghat-Rengali Line at Rengali Substation in ER.
	11.	64/TT/2015 along with I.A.No23/2015	PGCIL	Approval of transmission tariff of Essar Power Gujarat TPS and extension of Bachao Sub-Station under transmission system for connectivity of Essar Power Gujarat Limited in Western Region for Tariff Block-2014-19.
26.11.2015 Thursday At 10.30 A.M. Miscell. Petitions	1.	249/MP/2015	KSEB	Petition for intervention of the Commission for non-grant of LTA from the start date sought for in the LTA application made in december,2014 with firm PPAs executed under DBFOO bidding framework between generator and KSEB Limited (On admission)
	2.	279/RC/2015	PXIL	Petition for direction to SLDC to issue Exchange neutral No Objection Certificate/ Prior Standing Clearence in accordance with Regulation 8 (2) of the CERC (Open Access in inter -State Transmission) Regulation 2008.
	3.	250/MP/2015	NTPC	Petition seeking permission to allow extension of the period for injection of infirm power for testing including full load testing of Unit # I (250 MW) of Bongaigaon TPP (3 x 250 MW) beyond six months form initial synchronization.
	4.	463/MP/2014	GMRVPG	Petition under section 79 (1) (f) of the Electricity Act, 2003 for direction to the respondents to pay additional fixed charges of Rs.0.439/kWh for the balance period of PPA-Adjudication of disputes relating to forgone capacity charges.
	5.	265/MP/2015	KPCL	Petition under section 94 (1) (f) of the Electricity Act,2003 seeking review for implementing certain works pursuant to the orders dated 20.2.2014 in Petition No.146/MP/2013, petition No. 86/MP/2014 and 374/MP/2014

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(T. D. PANT)
Deputy Chief (Legal)
19.11.2015